

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-84/2003/8307/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District and Sessions Judge,  
Bongaigaon, Assam.

Dated Guwahati the 22<sup>nd</sup> September, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-2/2022/5414 dtd 20.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 23.09.2022 till the morning of 26.09.2022**. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-84/2003/8308/A, dated** , 22-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**